

1	2	3	4	5
34.	Delhi	16	10026	17534
35.	Lakshadweep	4	64	4
36.	Puducherry	4	416	263
TOTAL (UTs)		31	12065	19137
TOTAL (ALL-INDIA)		1350	403739	478600

@ Jammu and Kashmir and Ladakh are now Union Territories. This is consolidated data of both UTs - Jammu and Kashmir and Ladakh.

Due to non-receipt of data from West Bengal for the year 2018 & 2019, data furnished for 2017 has been used.

* Dadra and Nagar Haveli and Daman and Diu have since been merged into one UT.

Damage due to heavy rains in MP

1162. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government is aware that heavy rainfall lashed almost all parts of the state of Madhya Pradesh causing dams to overflow;

(b) if so, whether the Union Government has sent any central team to Madhya Pradesh to assess the damage caused due to excess rains and to ensure that dams are functioning properly; and

(c) if so, the details thereof and assistance rendered by the Union Government to the State Government to meet the challenges posed by excessive rains?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) Yes Sir. Primary responsibility for disaster management rests with the State Governments. The State Governments undertake assessment of damages and provide financial relief in the wake of natural disasters including flood, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the laid down procedure, which includes an assessment based on the visit of an inter-Ministerial Central Team (IMCT).

In the instant case, even before the receipt of memorandum from State Government of Madhya Pradesh, Inter-Ministerial Central Team (IMCT) visited the affected areas

of the State from 10-12th September 2020 for on the spot assessment of damages caused due to flood.

In order to support the affected people of the State, during the year 2020-21, an amount of ₹ 2427 crore has been allocated to Madhya Pradesh under the State Disaster Risk Management Fund (SDRMF) out of which, 1st installment of Central Share of SDRMF amounting to ₹ 910 crore has been released, in advance, to Government of Madhya Pradesh on 3rd April 2020.

Regarding proper functioning of dams, these are operated by Project Authority/ State Government. Central Water Commission (CWC) issues inflow forecasts for dams/ barrages if the inflow exceeds the threshold value.

Atrocities against women

1163. SHRI K.K. RAGESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the atrocities against women including sexual harassment cases are on the rise;

(b) if so, the year-wise and State-wise details of such cases reported during the last five years;

(c) the details of cases of atrocities against women, which are pending in various courts in the country;

(d) whether any measure to fast track such pending cases is under consideration; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication "Crime in India". The published reports are available till the year 2018. As per published information, State/Union Territory wise details of cases registered under crimes against women for last five years are given in the Statement-I (*See* below). However, a comparison of crime rate (Crime reported/Mid Year projected population in lakhs) of various crime heads on crimes against women in the last few years shows no uniform trend.